

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 171 of 2012**

**Dated : 13<sup>th</sup> May, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Tata Power Delhi Distribution Co. Ltd. .... Appellant (s)**  
**Versus**  
**Delhi Electricity Regulatory Commission ...Respondent (s)**

**Counsel for the Appellant(s):** Mr. Sakya Chaudhuri  
Mr. Anand K. Shrivastava

**Counsel for Respondent (s):** Mr. Pradeep Misra for R-1

**ORDER**

Post the matter before the other Bench on **12.07.2013** for further hearing.

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**ts/ak**